### Construction of Tura and Ururoi airports in Meghalaya

1085.SHRIONWARDL.NONGTDU: Willthe MinisterofCIVILAVIATIONbe pleasedto.state:state:state

(a) the date on which construction of Tura Airport in Meghalaya would be completed;

(b) what is the estimated expenditure for the construction of the said Airport;

(c) whether Government have decided to upgrade Ururoi (Shillong) airport in Meghalaya; and

(d) if so, when actual construction will start?

MINISTER THE OF CIVIL AVIATION (SHRI CM. **IBRAHIM**): (a) and (b) The Tura airport in Meghalaya is being constructed at a cost of Rs. 12.21 crores and is expected to be completed by November, 1997.

- (c) No, Sir.
- (d) Does not arise.

## Economic offences

1086. DR. B.B. DUTTA: Will the Minister of FINANCE be pleased to state:

(a) details of major economic offences committed after the implementation of structural reforms;

(b) factors responsible for these economic crimes; and

(c) details of steps taken to avert such crimes in future?

THE MINISTER OF INANCE (SHRI P. CHIDAMBARAM) : (a) to (c) There is no link between the commitment of economic offences and structural reforms.

Separate agencies like Directorate of Enforcement, Central Economic Intelligence Bureau, Directorate of Revenue Intelligence etc. keep a strict vigil and take appropriate action as and when any offence is detected.

# न्याय-निर्णयन हेतु लम्बित मामलों की प्रतिशतता कम होना

1087 भी राम जेठमलानी: क्या বিঘি और न्याय मंत्री 23 जुलाई, 1996 और 16 অলার্ছ, 1996 को राज्य सभा Ì क्रमशः तारोकित प्रश्न १८३ और अंतारोकित 閉例 334 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि सरकार द्वारा ਤਰਾਨ गए कदमों के परिणामखरूप पिछले तीन वर्षों के दौरान उच्च न्यायालयों तथा उच्चतम न्यायालय में न्याय-निर्णयन हेतु लेबित मामलों में प्रति वर्ष कितने प्रतिशत कमी हुई है?

विधि और न्याय मंत्रालय के राज्यमंत्री (श्री रमाकान्त डी॰ खरलप): नीचे दिए गए ब्यौरों के अनुसार, उच्च न्यायालयों में पिछले तीन क्वों के दौरान लम्बित मामलों में वृद्धि हुई है जबकि, उच्चतम न्यायालय के संबंध में इसमें कमी हुई है:

दिसम्बर में	पूर्ववर्ती वर्ष	में	वृद्धि / कमी	ক্ষ
समाप्त होने			সনিষ	तता
<b>वाला वर्ष</b>				

	उच्च न्यायालय	उच्चतम न्यायालय
1993	(+)9.2 प्रतिशत	(-) 39.7 प्रतिशत
1 <b>994</b>	(+)8.5 प्रतिशत	(~)9.9 प्रतिशत
1995	(+)2.0 प्रतिशत*	(-)29.8 प्रतिशत*

#### \*अनंतिम आंकडे

## State Capitals connected with National Capital by air

1088. SHRI GYAN RANJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) -whether all the State Capitals